

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P. No. (IB) 377 (MB)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAIASAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2018

NAME OF THE PARTIES: Gammon India Ltd

Vs

Neelkanth Mansions and Infrastructure Pvt Ltd

Section 8 of the Insolvency and Bankruptcy Code, 2016

ORDER

12. **T. C.P (IB)-377(MB)/2017**

At request of the parties, list this matter on 25.7.2018.

SDI-

RAVIKUMAR DURAIASAMY
Member (Technical)

SDI-

B.S.V. PRAKASH KUMAR
Member (Judicial)